

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

25.03.2021

O.A./350/1749/2015
(HG) (IOTBC)PRABHAT KR BISWAS
-V/S-
INCOME TAX

ITEM NO:21

FOR APPLICANTS(S) Adv. :

Mr. J. R. Das

FOR RESPONDENTS(S) Adv.:

Mr. B. B. Chatterjee

Notes of The Registry	Order of The Tribunal
	Heard Id. counsel for both sides. Since the applicant has already been expired on 27.09.2020, OA abates. (BIDISHA BANERJEE) MEMBER (J) pd